

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	FDP 10/2018 (SUMMONS) IA/1/2018		Jayalakshmi Vs Thimmakka	K L Prabhakar
CROSS EXAMINATION OF PW				
2	O.S. 38/2020 (EVIDENCE.) IA/1/2020		Harish N Vs Rinku Deshpande alias Rinku Prakash Pal Reja	Raghu R
FURTHER EVIDENCE FOR PLNTF				
3	O.S. 1631/2013 (EVIDENCE.) IA/1/2013		Vasantha Vs Ravi	C H S
PLNTF EVIDENCE				
4	O.S. 38/2013 (EVIDENCE.) IA/1/2013		Nagappa Vs Narasimhaiah	J.C.Kumar
5	O.S. 451/2013 (EVIDENCE.) IA/1/2013		Pavankumar Vs Themmesh	M.N.Devaraju
FUTHER CHIEF OF pw				
6	O.S. 1130/2013 (EVIDENCE.) IA/1/2013		Theresamma Vs Cheluvamma	P.T.Manohar
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
7	O.S. 589/2013 (SUMMONS) IA/1/2013		Preethi.J Vs Jaganath.B.N	Mahalinga Bhat
8	O.S. 1267/2018 (SUMMONS) IA/1/2018		ANIL N Vs SANJEEV S	S.G.ASHOK KUMAR
9	R.A. 2/2019 (SUMMONS) IA/1/2019		RAJANNA N Vs ALAVELAMMA	GANESH M
10	O.S. 244/2019 (SUMMONS) IA/1/2019		Bhadraiah Vs Krishna Murthy M	M R S
WRITTEN STATEMENT				
11	O.S. 1610/2014 (SUMMONS)		Bharathi M Vs Saishiva Hotel inc.	B C S
LOK ADALATH				
12	O.S. 1241/2011 (A.D.R)		RAJANNA Vs VENKATESH	SOMASHEKARIAH Malleshaiah

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED Vs DAYALAN	PR A
14	O.S. 1258/2011 (ARGUMENTS.)		HANUMANARASE GOWDA @ ARVI Vs GANGAMMA	NARASMHAMURTHY H K HONNEGOWDA
15	O.S. 1329/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Kum. Deekshitha Vs Rudrappa C	V Vishwanath
3:00 P.M - 4:00 P.M				
16	O.S. 1386/2019 (A.D.R) IA/1/2019		Suryanarayana P Vs Divya Natchi	V A R S
17	O.S. 1387/2019 (A.D.R) IA/1/2019		Mala Vs Divya Natchi	V A R A
18	O.S. 1388/2019 (A.D.R) IA/1/2019		M S H PRASAD Vs DIVYA NATCHI	V A R S
Cases listed below are adjourned due to Covid 19				
PLNTF EVIDENCE				
19	O.S. 828/2018 (EVIDENCE.) IA/1/2018	18-12-2020	Babu B A Vs Anjinappa M	H M Ananda Kumar
20	O.S. 926/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	18-12-2020	Kamaraju K Vs Sathyanarayana Y N	s v ramachandrappa
21	O.S. 1750/2018 (EVIDENCE.) IA/1/2018	18-12-2020	Murthy Vs Balaji G C	A Shivarama
22	O.S. 1352/2012 (SUMMONS) IA/1/2012	15-01-2021	Lakshamma Vs Channahanumakka	N.Rajkumar
23	O.S. 1041/2013 (SUMMONS) IA/1/2013	15-01-2021	Venkatamma Vs Muniyappa	G.K.Manjunath
AWAIT SUMMON/NOTICE				
24	O.S. 1122/2013 (SUMMONS) IA/1/2013	15-01-2021	Munirevanna Vs Leelavathi	Padmanabha
NOTICES				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 1810/2013 (SUMMONS) IA/1/2013	15-01-2021	Muniyappa Vs Baiyamma	G Chandra
OBECTION				
26	O.S. 1306/2013 (SUMMONS) IA/1/2013	15-01-2021	Hanumakka Vs Chikkegowda	K N Narahari Rao
SS TO DEFT. BY RPAD				
27	O.S. 598/2013 (SUMMONS) IA/1/2013	15-01-2021	Krishnappa Vs Ramappaa	M.Srinivas
STEPS				
28	O.S. 1165/2013 (SUMMONS) IA/1/2013	15-01-2021	Yellamma Vs Yellappa	Ramakrishnappa
SUMMONS				
29	O.S. 1383/2012 (SUMMONS) IA/1/2012	15-01-2021	padmamma Vs Narayanamma.V	P.Venkashivareddy
WRITTEN STATEMENT				
30	O.S. 195/2012 (SUMMONS)	15-01-2021	NARAYANA SINGH.M Vs RAJENDRA SINGH	K SURYANARAYANA RAO MUTHKUR N MANOHAR
CROSS EXAMINATION OF PW				
31	O.S. 622/2014 (EVIDENCE.) IA/1/2014	19-01-2021	Sridhar G Vs Lokesh B S	P Suresh
PLNTF EVIDENCE				
32	O.S. 1636/2013 (EVIDENCE.) IA/1/2013	19-01-2021	Channamma Vs Muniraju	Chandrappa P N
33	O.S. 1016/2015 (EVIDENCE.) IA/1/2015	19-01-2021	Nagarathamma Vs Lakshamma	M.V. GANESH
34	O.S. 165/2018 (EVIDENCE.) IA/1/2018 IA/2/2019	19-01-2021	Manjula Vs Maligachari M R	Esskay
35	O.S. 169/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	19-01-2021	Muniveerappa Vs Gowramma	G Panduranga
36	O.S. 192/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	19-01-2021	Krishnappa D Vs Subbarayappa K N	Suresh Kumar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	O.S. 764/2018 (EVIDENCE.) IA/1/2018	19-01-2021	Akkayamma Vs Nataraj	Pradeep M.
38	O.S. 793/2018 (EVIDENCE.) IA/1/2018	19-01-2021	Shankar N Vs Muniraju M	R.M.s
AMENDMENT				
39	O.S. 479/2014 (SUMMONS) IA/1/2014	02-02-2021	Nagaraj A Vs Aswathappa M	V Srinivasa reddy
AWAIT ORDERS				
40	O.S. 1935/2015 (SUMMONS) IA/1/2015	02-02-2021	Devamma Vs Narayanaswamy	V Krishna Murthy
AWAIT SUMMON/NOTICE				
41	O.S. 1237/2014 (SUMMONS) IA/1/2014	02-02-2021	Umadevi Vs Ravindra B N	Jayaramareddy
42	O.S. 1885/2015 (SUMMONS)	02-02-2021	Narayanaswamy Vs Channappa dead by his LR Smt.Munigangamma	B.C.SEETHARAMARAO
43	O.S. 1096/2017 (SUMMONS) IA/1/2017	02-02-2021	Parinitha Vs Chandrashekar R	A Somaraju
OBECTION				
44	O.S. 98/2014 (SUMMONS) IA/1/2014 IA/2/2014	02-02-2021	Channarayappa Vs Narayana Swamy C	H A M
PAPER PUBLICATION				
45	O.S. 773/2014 (SUMMONS) IA/1/2014	02-02-2021	Sanjeevaiah Vs Muninarasamma	S R S
46	O.S. 927/2017 (SUMMONS) IA/1/2017	02-02-2021	Poojamma Vs Narayanappa	M R
WRITTEN STATEMENT				
47	O.S. 444/2014 (SUMMONS) IA/1/2014	02-02-2021	Varalakshamma Vs Gowamma	Srikanth B G
48	O.S. 285/2018 (SUMMONS) IA/1/2018	10-02-2021	Valli D Vs Rangamma	Pradeep V B
49	O.S. 344/2018 (SUMMONS)	10-02-2021	Dilshad Begum Vs Shahnaz Bi	K G Ramakrishnaiah

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	Misc 37/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-02-2021	Waseem Ahamed Vs VijayBhaskar Reddy K R	BIPIN HEGDE
51	O.S. 1033/2018 (SUMMONS) IA/1/2018	10-02-2021	Jayaram L Vs Shanthamma	Manjunath Reddy
52	O.S. 1647/2018 (SUMMONS)	10-02-2021	AMALA DEAD BY LRs 1(a) SATHYA Vs PURUSHOTHAM G	H M D
AMENDMENT				
53	O.S. 1565/2017 (SUMMONS) IA/1/2017	10-02-2021	Bhagyamma Vs Elizebhath Rani	V.Rangaramu
54	O.S. 802/2018 (SUMMONS) IA/1/2018	10-02-2021	Madhu Vs Chandrakala	M D Srinivasa
NOTICES				
55	O.S. 971/2018 (SUMMONS) IA/1/2018	10-02-2021	Subbalakshmi N Vs Chandrashekar N	Y V Radha Krishna
OBJECTION				
56	O.S. 620/2018 (SUMMONS)	10-02-2021	Soumya B Vs M/s HCL Technologies Ltd	K S Rajesh
SS TO DEFT. BY RPAD				
57	O.S. 141/2018 (SUMMONS) IA/1/2018	10-02-2021	Pyaru Jan Vs Pyari	H R
58	O.S. 1663/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	11-02-2021	RAMAIAH C Vs MUNIRATHNAM K	D NAGARAJ CHETTY
AWAIT SUMMON/NOTICE				
59	O.S. 1874/2018 (SUMMONS) IA/1/2018	11-02-2021	Dhanalakshmi Vs Galamma	P L C
60	M.C. 15/2019 (SUMMONS)	11-02-2021	HARISH M Vs SMT PAVITHRA B	Akhila
61	R.A. 36/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-02-2021	Manjula G K Vs Krishnappa G A, Dead by his LRs 1(a) Shanthamma	N Bayya Reddy
SUMMONS				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
62	O.S. 1869/2018 (SUMMONS) IA/1/2018	11-02-2021	Galamma Vs Siddappa	Padmanabha
63	O.S. 86/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-02-2021	Sugunamma Vs Velu P	Anjanappa V
64	O.S. 151/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-02-2021	Prathiba Vs Kumaraswamy D M	Ravishankar S
65	O.S. 513/2019 (SUMMONS) IA/1/2019	11-02-2021	Veeregowda Vs Akkayamma	N Nagaraju
WRITTEN STATEMENT				
66	O.S. 27/2019 (SUMMONS)	11-02-2021	Rajanna P Vs Patalappa alias Chicka Patalappa	Prasanna Kumar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 727/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		VENKATASWAMY REDDY Vs T. KRISHNAPPA	J.V.CHANDRASEHAR
2	O.S. 1668/2018 (HEARING) IA/1/2018 IA/2/2018		VIJAYAKUMARI Vs SOMASHEKAR REDDY	MADESH N
3	O.S. 1252/2019 (HEARING) IA/1/2019		Sathyanarayana M Vs Venkatamma	P S
4	O.S. 1296/2019 (HEARING) IA/1/2019 IA/2/2019		Manu N Vs M/s FINE TECH CORPORATION PRIVATE LIMITED	Sourabh R K
CROSS EXAMINATION OF DW				
5	O.S. 1341/2009 (EVIDENCE.) IA/1/2009		K LAKSHMIPATHY Vs S NIVEDITHA	V.C.JAGANNATH
CROSS EXAMINATION OF PW				
6	O.S. 244/2008 (EVIDENCE.) IA/1/2008		SHANTHAMMA Vs BYRANNA	G.MUNIRAJU
FURTHER EVIDENCE FOR PLNTF				
7	O.S. 1896/2014 (EVIDENCE.) IA/1/2014		Arunakumari K R Vs Krishnappa B C	V Krishnamurthy
8	O.S. 340/2000 (ARGUMENTS.)		MUIYAPPA Vs SHAKARAPPA DECEASED BY LRS	H.M. MUNIVENKATARAMA DMS
9	O.S. 2342/2007 (ARGUMENTS.) IA/1/2007		SYED RIYAZ Vs RAMEGOWDA	T. SESHAGIRI RAO KVR
10	R.A. 22/2012 (ARGUMENTS.) IA/1/2012 IA/2/2012		INDRANI Vs GIRIYAPPA	N.J.RAMESH.
11	O.S. 514/2017 (ARGUMENTS.) IA/1/2017		Murali B Vs Batyappa	Ravi H S
12	O.S. 1046/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Meena N Vs Savitha Anand Kumar B L	Manivannan G

ARGUMENTS BY ADV. DEFTS.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 489/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		CHANNAMMA Vs M CHANNAPPA	K.VARADARAJAN
14	Misc 64/2014 (ARGUMENTS.) IA/1/2014		Hanumakka Vs Hanumanthareddy	Pradeep C
15	M.V.C. 164/2015 (ARGUMENTS.)		PUSHAPALATHA Vs MS MEGHA TRAVELS, REP. BY PROP.T. THIMMEGOWDA	V.LAXMINARAYANA
16	O.S. 667/2017 (OBJECTIONs) IA/1/2017 IA/2/2017		PREMA N Vs SHARADAMMA	
17	O.S. 134/2020 (OBJECTIONs)		Jayamma Vs Chikkamma, Dead by her LRs.	C R S
18	EX 25/2020 (OBJECTIONs) IA/1/2020		JAYASIMHA A S Vs DASAPPA	RANGA RAJAN J
<u>3:00 P.M - 4:00 P.M</u>				
19	O.S. 1112/2020 (SUMMONS)		ASRA ENTERPRISES REPTD BY ANURADHA SHARMA Vs PRIYADARSHI VENTURES REPTD BY PRIYADARSHI	KAPIL DIXIT AND CO.
OBECTION				
20	FDP 29/2019 (SUMMONS)		Rathnamma Vs Gudiyappa	B Lakshmikanthappa
STEPS				
21	O.S. 1745/2015 (SUMMONS) IA/1/2015 IA/2/2015		Gangamma Vs Munivenkatappa	Venkatesh M
22	O.S. 1283/2017 (SUMMONS) IA/1/2017		Samma Vs Thimmakka	A Sampath
23	Misc 77/2019 (SUMMONS)		Rajanna B Vs Shanthamma	J N Aruna
WRITTEN STATEMENT				
24	O.S. 251/2019 (SUMMONS) IA/1/2019		Veena H J Vs Sharadamma	Anil Shekar K S
25	M.C. 139/2020 (NOTICE)		MAMATHA K M Vs VEERANNA K N	D.P.NARASIMHAMURTHY

AWAIT SUMMON/NOTICE

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	M.C. 39/2020 (NOTICE)		Muniraju R Vs Ambika R	Ramachandra R and Naik R
27	FDP 6/2008 (JUDGMENTS)		RAJAPPA Vs MUNIYAPPA	N. GOVINDA GOWDA
28	O.S. 1242/2009 (JUDGMENTS) IA/1/2009		SOWBHAGYA Vs LAKSHMAMMA	J.S.DINESH ABSENT
29	R.A. 17/2020 (JUDGMENTS)		Shiva Prasad T C Vs Mantri Tranquil Apartment Owners Association	Riyaz Ahmed Sheriff
30	O.S. 565/1997 (APPEARANCE OF PARTY)		T M GANGAHANUMIAH Vs NAGARAJA DECEASED BY LRS	SADASHIVA REDDY KBM
31	M.C. 63/2017 (APPEARANCE OF PARTY)		Rangaswamy Vs Chandrakala M P	Prabhakar
32	O.S. 542/2020 (APPEARANCE OF PARTY) IA/1/2020		ARAVIND KESHAVA ALIASKESHAVA MURTHY R K Vs KRISHNAPPA N	PRASHANTH P N
33	O.S. 964/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020		KRISHNA R Vs ABDUL MAJID	S AND S LAW ASSOCIATES
Cases listed below are adjourned due to Covid 19				
34	O.S. 2335/2005 (SUMMONS)	15-02-2021	KRISHANAPPA Vs BYRAPPA	Y.N. SATHYANARAYANA RAO KK FOR D1 AND 2
35	O.S. 2728/2005 (SUMMONS)	15-02-2021	H.C. SRINIVAS Vs MUNISHETTY	K.VARADARAJAN
36	FDP 13/2007 (SUMMONS) IA/1/2007	15-02-2021	MEENA Vs GOWRAMMA	HARISHA.O.K. H.N. NAGARAJA
37	O.S. 1479/2007 (SUMMONS) IA/1/2007	15-02-2021	JAYAMMA Vs NANJUNDAPPA	V. ANANDA VPS
38	O.S. 2365/2007 (SUMMONS) IA/1/2007	15-02-2021	GOWRAMMA Vs AKKAYAMMA	K.ABHINAV ANAND
39	O.S. 2526/2007 (SUMMONS) IA/1/2007	15-02-2021	MUNIYAMMA Vs CHIKKAVENKATAMMA	C.RAVIKUMAR SATISH V NAKI - D 1 TO D10

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 779/2008 (SUMMONS) IA/1/2008	15-02-2021	A KRISHNA REDDY Vs PAPAIAH	MN RAVINDRANATH GAVR
41	O.S. 1771/2008 (SUMMONS) IA/1/2008	15-02-2021	CHANNAMMA Vs VENKATARAMANAPPA	P.LAKSHMINARAYANA
42	O.S. 1913/2008 (SUMMONS) IA/1/2008	15-02-2021	GIRIJA Vs SHANKARAPPA	
43	O.S. 110/2009 (SUMMONS) IA/1/2009	15-02-2021	MUNIYAMMA Vs GANGAPPA -SINCE DEAD BY LRS	MYLARIAH ASSOCIATES
44	O.S. 732/2009 (SUMMONS) IA/1/2009	15-02-2021	JAYAMMA Vs BYLAPPA	M. SUBRAMANI
45	O.S. 299/2013 (SUMMONS) IA/1/2013	15-02-2021	Gangamma Vs Narasamma	Kantharajaiah
46	O.S. 1283/2013 (SUMMONS) IA/1/2013	15-02-2021	Muniraju Vs Shivamma	K S Narendrs Babu reddy
47	O.S. 1980/2014 (SUMMONS) IA/1/2014 IA/2/2014	15-02-2021	Nagendra Vs Arasamma	
48	O.S. 207/2015 (SUMMONS) IA/1/2015	15-02-2021	Narasamma Vs Lakshamma	N.K NAIK and ASSOCIATES
49	O.S. 386/2015 (SUMMONS)	15-02-2021	Revanna Basamma Vs Narsamma	Ramesh
50	R.A. 82/2015 (SUMMONS) IA/1/2015	15-02-2021	Venkatamma Vs Neelamma	Y.V.RADHAKRISHNA
51	O.S. 288/2017 (SUMMONS)	15-02-2021	Manjula K Rajaram Vs Manjunath Kalkere Rajaram	P N R
52	O.S. 1401/2017 (SUMMONS) IA/1/2017	15-02-2021	Vinodha Vs Byamma alias Bajantri Byamma	M Shivaraja
53	O.S. 113/2018 (SUMMONS) IA/1/2018 IA/2/2018	15-02-2021	Gangadhara Vs Yallappa	H V Subramanya
54	O.S. 397/2018 (SUMMONS) IA/1/2018	15-02-2021	Krishnappa Vs Narayanamma	P satish
55	O.S. 1813/2018 (SUMMONS) IA/1/2018	15-02-2021	Nyanamma Vs Manjunathachari	G Venkatappa

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	O.S. 1227/2019 (SUMMONS) IA/1/2019	15-02-2021	Manjula C Vs Vasanthi Vallabh Hira	H.S RAMAMURTHY ASSOCIATES
57	O.S. 1919/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-02-2021	BHARATHI B N Vs RAMESH B N	C. SHANKAR REDDY
58	O.S. 729/2020 (SUMMONS) IA/1/2020	15-02-2021	SUBHASH B C Vs SARASWATHAMMA K R	KALYAN BASAVARAJ
59	O.S. 65/2004 (NOTICE) IA/1/2004	15-02-2021	SHANKARAPPA Vs CHIKKANNA	B.S NAGARAJ
60	R.A. 51/2020 (NOTICE) IA/1/2020	15-02-2021	NANJUNDAPPA Vs KRISHNAMURTHY	PALLAVA R
61	O.S. 1476/2007 (HEARING) IA/1/2007	15-02-2021	C ANAND Vs THE CHAIRMAN MANAGING DIRECTOR	P.B.RAJU
62	O.S. 173/2008 (HEARING) IA/1/2008	15-02-2021	GOWRAMMA Vs LAKSHMAMMA	SRINIVASA N 1 TO 8 EXPARTY
63	O.S. 816/2013 (HEARING) IA/1/2013	15-02-2021	Rajanna Vs Kullettappa	B V Gangireddy

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
L.R. NOTICE				
1	O.S. 233/2010 (SUMMONS) IA/1/2010		MUNIYELLAPPA Vs SADASHIVA REDDY	K.C.SUDHARSHAN
OBECTION				
2	O.S. 226/2018 (SUMMONS) IA/1/2018		Sunandamma Vs Lakkappa	K C Manjunatha
3	EX 36/2018 (SUMMONS)		Harish Kumar H R Vs Krishnamurthy C M	Sowmya
4	O.S. 520/2019 (SUMMONS)		RCNC Education Trust Rep. by Managing Trustee Rudraradhya C. Vs Manjunatha Education Trust Rep. President Narmada M.	M N Sreenivasa
5	Misc 111/2019 (SUMMONS) IA/1/2019 IA/2/2019		Meenachi Sundaram Vs Harish Kumar H R	V Anand
6	O.S. 1084/2019 (SUMMONS) IA/1/2019		Pillappa Vs Sumitha J Ameen	S Nagesh
WRITTEN STATEMENT				
7	O.S. 423/2019 (SUMMONS) IA/1/2019 IA/2/2019		Amith A S Vs Nagambike	Shankarachar S
8	O.S. 18/2011 (HEARING)		MUNIYAPPA AND OTHERS Vs ARUN KUMAR AND ANOTHER	V.VISHWANATH SRI.M.K.
9	O.S. 1272/2011 (HEARING) IA/1/2011 IA/2/2011 IA/3/2011		BABU REDDY Vs ARUNA AND OTHERS	PRATHIMA.V.
10	O.S. 1399/2011 (HEARING) IA/1/2011		SHIVANNA Vs PATEL SIDDALINGAPPA	MUNIYAPPA
11	O.S. 1042/2012 (HEARING) IA/1/2012		Pillamma alias Jayamma Vs Venkatappa	G.R. VENKATARAMANA REDDY
12	O.S. 111/2018 (HEARING) IA/1/2018 IA/2/2018		Uma Purushotham Vs Narasimharaju	S.KESHAVA RAO

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 131/2018 (HEARING) IA/1/2018		Venkappa K Vs Narayanaswamy H K	N Rajagopal
14	M.C. 221/2018 (HEARING)		Praveen T Vs NIL	C Prakash
15	G and WC 35/2019 (HEARING)		NAVEEN KUMAR S. Vs YASHODHA S. M.	P M
16	M.A. 62/2020 (HEARING) IA/1/2020		BHUVANESHWARI Vs SARASWATHI	GANESH G G
17	O.S. 1216/2020 (FIRST HEARING) IA/1/2020		NARAYANAPPA M Vs NARAYANAMMA ALIAS MUNINARAYNAMMA	D R RAJASHEKHARAPPA
12:00 P.M - 1:00 P.M				
18	O.S. 1791/2013 (EVIDENCE.) IA/1/2013		Rayappa Vs Munivenkatamma	P L
19	O.S. 720/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		Chandramma Vs Venkataramanappa	K Narayanaswamy
20	O.S. 829/2016 (EVIDENCE.) IA/1/2016		Habeeda Kathun Vs Syed Akbar	MYLARAIAH ASSOCIATES
21	O.S. 873/2016 (EVIDENCE.) IA/1/2016		Anthony Colin Domingo Vs Anthony Joseph Domingo	SHIVAKUMAR G.S
3:00 P.M - 4:00 P.M				
22	O.S. 788/2017 (HEARING) IA/1/2017		Muniyappa Vs Narayanappa M	
23	Misc 125/2017 (HEARING) IA/1/2017		Gangadhara Vs Annayappa G	
24	O.S. 1200/2020 (FIRST HEARING) IA/1/2020		KEMPANNA Vs RATHNAMMA	M SHIVAPRAKASH
25	O.S. 1246/2016 (ISSUES.) IA/1/2016		Rajanna Vs Channappa K N	
26	O.S. 1469/2016 (ISSUES.) IA/1/2016		Anjinamma Vs Rathnamma	D Veeranna

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 1697/2016 (ISSUES.) IA/1/2016		KEMPALAKKIAIAH Vs KEMPAIAIAH	
28	O.S. 1092/2017 (ISSUES.) IA/1/2017		Shyamala Vs Jayalakshmi	T K R
29	O.S. 1475/2017 (ISSUES.) IA/1/2017		Rajesh K M Vs Gopalkrishna K L	
30	M.A. 94/2018 (ARGUMENTS.) IA/1/2018		Babu Reddy Vs Gopal Reddy	B R Prabhulinga Murthy
Cases listed below are adjourned due to Covid 19				
AWAIT ORDERS				
31	O.S. 1189/2011 (SUMMONS) IA/1/2011	21-12-2020	HANUMAIAHA REDDY Vs NARAYANA REDDY AND OTHERS	J.PRAKASH
STEPS				
32	O.S. 622/2010 (SUMMONS) IA/1/2010	21-12-2020	R NAGAVENI Vs P ROJAPPA	K.LOKANATHA REDDY SRI.G.VEERENDRA BABU
33	O.S. 70/2010 (A.D.R) IA/1/2010	21-12-2020	RAJESHWARI Vs SHIVALINGAIAH	NAGARAJ
34	O.S. 875/2010 (A.D.R) IA/1/2010	21-12-2020	AKKAYAMMA AND OTHERS Vs YASIN TAZ AND OTHERS	T. SHESAGIRI RAO
35	O.S. 966/2011 (A.D.R) IA/1/2011	21-12-2020	DHANAMMA AND OTHERS Vs MUNIYELLAPPA AND OTHERS	S.G.ANANDA CHAKRAVARTHI
36	Misc 70/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	21-12-2020	Bhaskaran C Vs Munikrishnappa Y	M R S
37	O.S. 1476/2011 (A.D.R) IA/1/2011 IA/2/2011	22-12-2020	SAMPANGI.L Vs SAMPANNA.A	SANKET.M.YENGI
38	O.S. 823/2017 (A.D.R) IA/1/2017	22-12-2020	Harish A Vs Chikka Obakka	
39	O.S. 825/2017 (A.D.R) IA/1/2017	22-12-2020	Parvathamma Vs Siddagangappa	A Vishwanatha

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 1159/2016 (EVIDENCE.) IA/1/2016	23-12-2020	Devaraj K M Vs Anjinamma	B M Ramanna
41	O.S. 479/2019 (EVIDENCE.) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	23-12-2020	Ramgopal B S Vs Savitha	Y A Nagaraj
42	O.S. 251/2018 (SUMMONS) IA/1/2018	11-01-2021	Vijayalakshmi P Vs Bengaluru Bruhath Mahanagara Palike	Basavaraju P
43	O.S. 494/2018 (SUMMONS) IA/1/2018	11-01-2021	Nagamma, Rep by PA Holder, her daughter Anusuya Vs Ramachandra	R Ravikumar
44	O.S. 787/2018 (SUMMONS)	18-01-2021	Krishna Kumar Yeleti Vs Ashok Reddy	Narayana
45	O.S. 822/2018 (SUMMONS) IA/1/2018	18-01-2021	Lakshamma Vs Muniyamma	Sri Rama
46	O.S. 1000/2018 (SUMMONS) IA/1/2018	18-01-2021	Poojappa Vs Chikkamane Bayanna	Anjaneya
SS TO DEFT. BY -SERVICE				
47	O.S. 1043/2018 (SUMMONS) IA/1/2018	18-01-2021	Bhagyalakshmi S Vs Naveen G N	M V Nanjunda Gowda
48	O.S. 1048/2018 (SUMMONS)	20-01-2021	Ramachandramma alias Chandramma Vs Gangamma	B S Harish Kumar
49	O.S. 1170/2018 (SUMMONS) IA/1/2018	20-01-2021	Prabhu Shankar Vs Chandra Prakash	LM
50	O.S. 1203/2018 (SUMMONS) IA/1/2018	20-01-2021	Manjula C Vs Lakshamma	GPR
51	O.S. 1204/2018 (SUMMONS) IA/1/2018	20-01-2021	Manjula C Vs Chikkamuniyappa	GPR
AWAIT SUMMON/NOTICE				
52	O.S. 1540/2018 (SUMMONS) IA/1/2018	25-01-2021	Anjinappa Vs Muniyamma	Y V Radha Krshna
SS TO DEFT. BY RPAD				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	O.S. 1392/2018 (SUMMONS) IA/1/2018	25-01-2021	Uma B Vs Nanjamma	Murthy Jiths Law
54	O.S. 1440/2018 (SUMMONS)	25-01-2021	Central Bank of India, Rep. by Sushanth Kumar Sinha Vs Anil Kumar N	N K Muniraju
55	M.C. 244/2019 (NOTICE)	09-02-2021	Usha N Vs Raghuatha G	A R Pawar
56	Misc 175/2019 (NOTICE) IA/1/2019	09-02-2021	Kanikamma Vs Hrudayaraju	Venkatareddy
57	R.A. 10/2020 (NOTICE) IA/1/2020	09-02-2021	Venkashamaiah alias venkatashappa, Rep. SPA Holder Muniyellappa Vs Krishnappa	K N N
58	M.C. 15/2020 (NOTICE)	09-02-2021	Suchitra Joshi Vs Kishore Joshi	B Sukanya Baliga
AWAIT RECORDS				
59	R.A. 77/2016 (SUMMONS) IA/1/2016	10-02-2021	Venkatesh Vs Narayanappa	
SS TO DEFT. BY RPAD				
60	O.S. 1490/2018 (SUMMONS) IA/1/2018	10-02-2021	ANURADHA M.S. Vs RAMANUJAMMA S.V.	
61	O.S. 1404/2017 (SUMMONS) IA/1/2017	10-02-2021	Munirathnamma V Vs Vajramma	V G Manjunatha
STEPS				
62	O.S. 838/2016 (SUMMONS) IA/1/2016	10-02-2021	Kavitha Vs Narayanaswamy	K Suresh
63	O.S. 815/2017 (SUMMONS) IA/1/2017	10-02-2021	Anand Kumar Vs Guramma	
64	Misc 208/2018 (NOTICE) IA/1/2018	10-02-2021	MUNIYAPPA G Vs NARAYANAMMA	Shivaram A
65	R.A. 51/2019 (NOTICE) IA/1/2019 IA/2/2019	10-02-2021	SHASHIKALA Vs SIDDALINGAIAH	D V
AWAIT SUMMON/NOTICE				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
66	O.S. 686/2016 (NOTICE) IA/1/2016	10-02-2021	Nanjundappa T V, Rep. by his GPA holder Siddaraju Vs Muninajappa	A S
67	Misc 113/2019 (NOTICE) IA/1/2019	10-02-2021	Gowramma Vs Srinivasa Reddy	G S P R
68	O.S. 124/2019 (SUMMONS) IA/1/2019	12-02-2021	Muniyappa C Vs Chandrashekar M	Narendra
AWAIT SUMMON/NOTICE				
69	O.S. 254/2019 (SUMMONS) IA/1/2019	12-02-2021	Nagamma alias Nagaveni Vs Krishnappa	V Girikumar
70	O.S. 474/2019 (SUMMONS) IA/1/2019	12-02-2021	Basamma Vs Papanna	R Nanje Gowda
71	O.S. 721/2019 (SUMMONS)	12-02-2021	VEERABHADRACHAR K C Vs SAMPANGACHARI	V Janardhan
72	O.S. 784/2019 (SUMMONS) IA/1/2019 IA/2/2019	12-02-2021	SRINIVAS Vs GOWRAMMA	P M G
NOTICES				
73	O.S. 171/2019 (SUMMONS) IA/1/2019	12-02-2021	Yellappa M Vs Nanjappa M	H V R
STEPS				
74	O.S. 785/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	12-02-2021	HANUMAKKA Vs JAYALAKSHMAMMA	M. R. K.
75	O.S. 813/2019 (SUMMONS) IA/1/2019	17-02-2021	Prema J Vs Christi Vijaykumar	M Srinivas
NOTICES				
76	O.S. 896/2019 (SUMMONS) IA/1/2019	17-02-2021	Murgesh D Vs Amar Kumar Gowda	T A K
77	O.S. 1327/2019 (SUMMONS)	18-02-2021	Ashwathappa Vs Ramamurthy V	PRAKASH T HEBBAR
78	M.C. 294/2019 (SUMMONS)	18-02-2021	Jahnvi R Vs Jayanth Kumar	T Chandrappa

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
79	O.S. 1437/2019 (SUMMONS) IA/1/2019	18-02-2021	Usha P Vs Palani Swamy	G N Suresh
80	O.S. 1480/2019 (SUMMONS) IA/1/2019	18-02-2021	Vijayamma Vs Papamma	B K Venkatesh
81	O.S. 1493/2019 (SUMMONS) IA/1/2019 IA/2/2019	22-02-2021	Venkatesh Vs Venkatamma	G S S
82	O.S. 1541/2019 (SUMMONS) IA/1/2019	22-02-2021	HEMANTH A R Vs NAGARATHNAMMA	H M M
83	O.S. 1686/2019 (SUMMONS) IA/1/2019	22-02-2021	Vahidabhi Vs Imam Sab	K S P
84	O.S. 1876/2019 (SUMMONS) IA/1/2019 IA/2/2019	22-02-2021	Narayanamma Rep. by her GPA Holder Munitayamma Vs Patalappa	B R Ananda
85	O.S. 1886/2019 (SUMMONS) IA/1/2019	23-02-2021	RUDRE GOWDA G Vs THIMME GOWDA	SHANMUKHAPPA M
86	O.S. 1959/2019 (SUMMONS) IA/1/2019	23-02-2021	Gowri alias Gowramma Vs Lakshmi alias Lakshamma	B G S
87	O.S. 157/2020 (SUMMONS) IA/1/2020	23-02-2021	RAMAKRISHNA REDDY Vs INDRA K	S M RAJU
SS TO DEFT. BY RPAD				
88	O.S. 142/2020 (SUMMONS) IA/1/2020	23-02-2021	Madhu Vs Vishwanath R	Babu H N

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1916/2005 (EVIDENCE.) IA/1/2005 IA/2/2005		PUTTAIAH Vs CHIKKASADHAI AH	V.M. AND ASSOCIATES CKR
2	O.S. 2668/2006 (EVIDENCE.)		CHOWDAPPA Vs GOWRAMMA	B.R.SRINIVASA GOWDA
3	O.S. 1379/2011 (EVIDENCE.) IA/1/2011		CHANDRASHAKAR.T Vs SAROJA.T	M.T.NANAIAH ASSOCIATES
CROSS EXAMINATION OF DW				
4	O.S. 1271/2008 (EVIDENCE.) IA/1/2008		N K FAREED Vs K G FELIX	
CROSS EXAMINATION OF PW				
5	O.S. 1950/2006 (EVIDENCE.) IA/1/2006 IA/2/2006		MS ITTINA PROPERTIES PVT. LTD. Vs BHARATHI RAO	SAINATH
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 2518/2006 (HEARING) IA/1/2006		MUNIYAMMA Vs DEVAMMA	G and V ASSOCIATES GTN
7	O.S. 471/2010 (HEARING) IA/1/2010		RAMALAKSHMAMMA Vs KEMPALAKKAI AH	DR.V.SREENIVASA
8	O.S. 1243/2011 (HEARING) IA/1/2011		GOWRAMMA Vs LAKSHMAMMA	L.RAMESH
9	O.S. 514/2012 (HEARING) IA/1/2012		HEMAVATHI.P Vs PUTTAIAH @ PUTTAPPA.R	VASANTHAPPA
10	O.S. 1549/2012 (HEARING) IA/1/2012		papamma Vs Akkayamma	M.D.Basavanna
11	O.S. 1171/2014 (HEARING) IA/1/2014 IA/2/2014		Manjula L Vs Shanthamma alias Ammayamma	J V C
12	R.A. 84/2014 (HEARING) IA/1/2014 IA/2/2014		Hanumaiah Vs Hanamanthu. C H @ Hanumanthaiah	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	FDP 22/2016 (HEARING) IA/1/2016		Venkataswamy @ Venkataswamappa Vs Abbiga	P Raja Reddy
14	O.S. 803/2016 (HEARING)		Akkannamma Vs Munirajappa	Basavaraju P
15	M.A. 52/2017 (HEARING)		Prakash Vs Yeshodamma	
3:00 P.M - 4:00 P.M				
16	O.S. 424/2018 (HEARING) IA/1/2018		Devi P Vs Kenchamma	POOJAPPA J.
17	O.S. 690/2018 (HEARING) IA/1/2018		Chowdamma Vs Narasappa	Manu B P
18	R.A. 51/2018 (HEARING) IA/1/2018		Kenchamma Vs Uma K Murthy	Prasanna V R
19	O.S. 1602/2018 (HEARING) IA/1/2018		Gopi Krishna alias Gopal Vs Jayaramaiah	Sitarama
20	O.S. 1898/2018 (HEARING) IA/1/2018		LAKSHMI Vs KAMALAMMA	PADMANABHA
21	M.A. 2/2019 (HEARING)		Basava Vidya Abi Ruddi Sanga Vs Lakshminarayana N V	B P P
22	O.S. 576/2019 (HEARING) IA/1/2019		Suresh C Vs Manjappa S	A M V
4:00 P.M - 5:00 P.M				
23	O.S. 791/2019 (HEARING) IA/1/2019 IA/2/2019		SATYANARAYANA REPTD BY GURUPRASAD K V Vs NIRMALA Y G	K V K
24	M.C. 220/2019 (HEARING)		Sunilkumar K Vs Indraja B	B M C
25	M.A. 46/2019 (HEARING) IA/1/2019		Radhamma S N Vs Sujatha S N	Brijesh M Singh
26	O.S. 1788/2019 (HEARING) IA/1/2019		Gangamma Vs Jayamma	Sharadha

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 437/2020 (HEARING) IA/1/2020		VENKATAHANUMAIAH Vs SAROJAMMA	B H NARAYANASWAMY
28	Misc 85/2017 (ARGUMENTS.)		Philomina Vs Arogyaswamy	Anil Reddy S
29	M.A. 65/2018 (ARGUMENTS.) IA/1/2018		Manjunath Vs Rathnamma	M V C
ARGUMENTS BY ADV. DEFTS.				
30	O.S. 2622/2006 (ARGUMENTS.) IA/1/2006		PADMA Vs G M MANJUNATHA REDDY	P.RAJA REDDY
31	O.S. 861/2010 (HEARING) IA/1/2010 IA/2/2010		MUNINARAYANAPPA Vs LAKSHMAMMA	CHANDRASHEKAR
32	O.S. 835/2005 (ISSUES.) IA/1/2005		NAGARAJA REDDY Vs KESHAVA REDDY	AHMED SHARIFF SRI.A.B.
33	O.S. 1032/2014 (ISSUES.) IA/1/2014		Devaraj Vs Munikkayamma	Gopalakrishna B M
34	O.S. 1529/2011 (ORDERS.) IA/1/2011		MANJUNATAREDDY Vs LAKSHMAMMA	JAYA RAMAR REDDY
35	O.S. 1194/2020 (ORDERS.) IA/1/2020		RAMU B G Vs SATYANARAYANA B M	SHREERAM T NAYAK
36	O.S. 16/2020 (OBJECTIONs) IA/1/2019 IA/2/2019		NAGARAJ G. Vs GOVINDAPPA	K. L.
Cases listed below are adjourned due to Covid 19				
37	O.S. 1573/2012 (EVIDENCE.) IA/1/2012	22-12-2020	Sudhindra.T.R Vs Rajalakshmi.T.S	S.Subramanya.S
38	O.S. 1072/2014 (EVIDENCE.) IA/1/2014	22-12-2020	Muniyallamma Vs Narayanamma	K S S
39	O.S. 302/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	22-12-2020	Subramanyam Naidu E Vs Uma Maheshwer	N Channakrishnappa
40	O.S. 1293/2018 (EVIDENCE.)	22-12-2020	Vijaya Bank, Rep. by P V S S Raghu Kumar Vs Guru	PRAKASH HEGDE K.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	R.A. 44/2020 (HEARING) IA/1/2020 IA/2/2020	08-01-2021	AMMOJI Vs KARAGAPPA	G S SRINIVAS
42	O.S. 1008/2020 (HEARING) IA/1/2020	08-01-2021	VINCENT KUMAR Vs SHIVANNA	JAMUNA T B
43	O.S. 1174/2006 (SUMMONS) IA/1/2006	15-01-2021	V T KIRAN KUMAR Vs J HEMALATHA	S.B.MUKKANNAPPA MSR
44	O.S. 1230/2006 (SUMMONS) IA/1/2006	15-01-2021	CHIKKACHENNAPPA Vs KADIRAPPA REDDY	G.V. MANJUNATH J C KUMAR
45	O.S. 2110/2006 (SUMMONS) IA/1/2006	15-01-2021	RATHNAMMA Vs A M RAJANNA	V.VIJAYALAKSHMI VISHNUKUMAR
46	O.S. 2194/2006 (SUMMONS) IA/1/2006	15-01-2021	VISHALAKSHI @ DIVYA SHALINI Vs YELLAPPA	K.C.SUDHARSHAN AND ASSOCIATES
47	O.S. 2828/2006 (SUMMONS) IA/1/2006	15-01-2021	NARAYANASWAMY Vs H KRISHNAPPA	K.K. THAYAMMA L. Mahesh
48	FDP 41/2008 (SUMMONS)	15-01-2021	M NARASHIMHAMURTHY Vs GANGARAJU	G.V.KRISHNAREDDY T SHESHAGIRI RAO
49	O.S. 1902/2008 (SUMMONS) IA/1/2008	15-01-2021	PREMA Vs GOWDA @ HANUMANTHAGOWDA	D.S. MALI PATIL
50	O.S. 606/2010 (SUMMONS) IA/1/2010	15-01-2021	VENKATALAKSHMAMMA Vs MUNIKADIRAMMA	R.KRISHNAPPA
51	O.S. 1083/2010 (SUMMONS) IA/1/2010	15-01-2021	RAJAMMA AND ANOTHER Vs ERAMMA AND OTHERS	K.T. PUTTARAJU BM - D1 TO 5
52	O.S. 326/2011 (SUMMONS)	15-01-2021	MASTER S. GAGAN. Vs SORAJAMMA.	MANJUNATHA REDDY
53	O.S. 452/2011 (SUMMONS) IA/1/2011	15-01-2021	GANGAMMA Vs HANUMAIAH	SRINIVASA GOWDA M
54	FDP 64/2011 (SUMMONS) IA/1/2011	15-01-2021	SRINIVAS.M Vs MANJUNATH.K	B.S.PRAKASH NAIDU
55	O.S. 719/2012 (SUMMONS) IA/1/2012	15-01-2021	SRIDHARA.R Vs SUNANDAMMA	G.S.DEVARAJ S.CHENNAKRISHNA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	O.S. 874/2012 (SUMMONS) IA/1/2012	15-01-2021	Anniiyamma Vs K.S.Rathna Rao	JANARDHANA.N
57	O.S. 1050/2012 (SUMMONS) IA/1/2012	15-01-2021	Chinnamma Vs Mary Johan	MANJUNATHA REDDY
58	O.S. 1239/2012 (SUMMONS) IA/1/2012 IA/2/2012	15-01-2021	Manju.C Vs Chakrapanai	T.R. RAMAKRISHNA
59	O.S. 1353/2012 (SUMMONS) IA/1/2012	15-01-2021	Subbalakshmi.R Vs Ramaiah	K.Vijay kumar
60	R.A. 127/2012 (SUMMONS)	15-01-2021	Anjanappa alias Bogappa Vs Anjanappa	Myalaraiah Associates
61	O.S. 1137/2005 (NOTICE) IA/1/2005	15-01-2021	VEERABHADRAIAH Vs BASAMMA	M.N. BALA KRISHNA M.N.BALAKRISHANA
62	EX 18/2011 (NOTICE)	15-01-2021	U. RAJENDRA KUMAR Vs RANIAMMA @ RANI.	V.S. NARAYANA
63	O.S. 394/2012 (NOTICE) IA/1/2012 IA/2/2012	15-01-2021	NARAYANASWAMY.M Vs ESHWAR	K.G. LAKSHMIPATHI
64	O.S. 771/2012 (NOTICE) IA/1/2012 IA/2/2012 IA/3/2012	15-01-2021	D.Doddapaiah Vs M.Srinivas	PRAKASH T.HEBBAR
65	R.A. 142/2012 (NOTICE) IA/1/2012	15-01-2021	Rajinder Kaur Oberoi Vs Joeb Saifuddin Jamali	I.Gopalkrishna
(O.S./0002031/2006)				
66	Misc 178/2018 (NOTICE)	15-01-2021	Shanthamma Vs Nagaraj M	N Thimmegowda
67	O.S. 589/2010 (A.D.R) IA/1/2010	18-01-2021	GAURAMMA Vs NAGAMMA	G.MANIVANNAN
68	O.S. 593/2010 (A.D.R) IA/1/2010 IA/2/2010	18-01-2021	SONNAMMA Vs GOWRAMMA	S.M.BYREGOWDA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
69	O.S. 825/2012 (A.D.R) IA/1/2012 IA/2/2012 IA/3/2012	18-01-2021	Vimala Bai Vs Bachamma	D.H.Mokhashi D.H. MOKHASHI
70	O.S. 1500/2012 (A.D.R) IA/1/2012	18-01-2021	Jayaramaiah.S.J Vs Ramegowda.S.J	M.D.Krishnappa
71	O.S. 1618/2012 (A.D.R) IA/1/2012	18-01-2021	Sahanesh.V Vs Narayanappa.C	S.Sredevi
72	O.S. 1440/2017 (A.D.R) IA/1/2017	18-01-2021	Anil Kumar P Vs Parvathi alias Parvathamma	J Margaret Reeta
73	M.C. 91/2020 (A.D.R)	18-01-2021	Vishwas V Vs NIL	Hanume Gowda
74	O.S. 1620/2015 (SUMMONS) IA/1/2015	11-02-2021	Radhamani Vs Jessini George	C V G
75	O.S. 112/2016 (SUMMONS) IA/1/2016	11-02-2021	Reshma Vs Sharief B	B N G
76	O.S. 160/2016 (SUMMONS) IA/1/2016 IA/2/2016	11-02-2021	Yellamma Vs Annayamma	Anjaneya Reddy
77	O.S. 128/2019 (SUMMONS) IA/1/2019	11-02-2021	CHIKKA VEERE GOWDA Vs SANTOJI RAO T R	VIJAY KUMAR
78	O.S. 1020/2019 (SUMMONS)	11-02-2021	Rajamma Vs Venkatamma	V Rangaram
79	O.S. 1089/2019 (SUMMONS) IA/1/2019	11-02-2021	Geetha Vs V M Govindaraju	V Gajendra
80	O.S. 1892/2019 (SUMMONS) IA/1/2019	11-02-2021	Vimala P D Vs Vishwanath V M	A Sampath
81	R.A. 34/2020 (SUMMONS) IA/1/2020	11-02-2021	Mariyappa alias Honnurappa Vs Shanthamma	R K
82	O.S. 526/2020 (SUMMONS) IA/1/2020	11-02-2021	Bhagyasreenivas Vs Girijamma	V Ananda
83	O.S. 527/2020 (SUMMONS) IA/1/2020	11-02-2021	BASAVRAJU G V Vs GIRIJAMMA	V.ANANDA.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
18.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S.45/2013 2. O.S.1199/2012 3. O.S. 713/2014 4. O.S.401/2014 5. O.S. 1220/2013	To hear on IAs 1. M.A.71/2020 2. O.S. 1129/2010 3. O.S. 715/2013 4. O.S. 835/2014
Evidence	Evidence
1. O.S. 797/2020 2. O.S. 703/2012 3. O.S. 1112/2012	

IV ASCJ 17.11.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
17.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S.952/2014 2. O.S.748/2017 3. O.S. 230/2011 4. O.S.1602/2013 5. O.S. 879/2015 6. O.S. 324/2011 7. O.S. 327/2011	1. O.S.1916/2018 2. O.S.124/2011 3. O.S. 387/2011 4. O.S. 507/2013 5. O.S. 437/2010 6. R.A. 134/2013
Evidence	Evidence
1. O.S. 361/2011 2. O.S. 1741/2017 3. O.S. 411/2018 4. O.S. 23/2013 5. O.S. 1266/2012	

6. O.S. 205/2013	
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IV ASCJ 13.11.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
13.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S.684/2010 2. O.S.436/2014 3. O.S. 1191/2020 4. O.S.1966/2019	To hear on IAs 1. O.S.1038/2012 2. O.S.312/2014 3. O.S. 752/2019 4. O.S. 441/2011

Evidence	Evidence
1. O.S.819/2018 2. O.S.1564/2012 3. O.S.1311/2009 4. O.S. 571/2010 5. O.S. 316/2008 6. O.S. 645/2018 7. M.A.21/2020	

IV ASCJ 12.11.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
12.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments

<p style="text-align: center;">To hear on IAs</p> <p>1. O.S.1068/2008 2. O.S.1533/2012 3. O.S. 2135/2014 4. O.S.677/2014</p>	<p style="text-align: center;">To hear on IAs</p> <p>1. O.S.253/2011 2. O.S.1922/2014 3.O.S.1096/2009 4.O.S.78/2008</p>
<p style="text-align: center;">Evidence</p>	<p style="text-align: center;">Evidence</p>
<p>1. O.S.876/2012 2.O.S.480/2008 3.O.S.260/2011 4.O.S.1634/2013</p>	

IV ASCJ 11.11.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
11.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
<ul style="list-style-type: none"> 1. O.S.473/2013 2. O.S.24/2013 3. O.S. 327/2011 4. O.S.768/2008 5. O.S.184/2011 6.O.S.374/2014 7.O.S.523/2014 	<ul style="list-style-type: none"> 1. O.S.42/2008 2. O.S.1763/2013 3. O.S.2019/2014 4.M.A.36/2020 5. Misc50/2020 6. O.S.1070/2009
Evidence	Evidence
<ul style="list-style-type: none"> 1. O.S.1591/2018 2.O.S.321/2018 3.O.S.23/2013 4.O.S.819/2018 	

5.O.S.528/2000	
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IV ASCJ 10.11.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
10.11.2020**

Morning S/ession 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments

<p style="text-align: center;">To hear on IAs</p> <ol style="list-style-type: none"> 1. O.S.455/2013 2. O.S.706/2010 3. O.S. 629/2010 4. O.S.369/2010 5. O.S.1429/2011 6.O.S.746/2012 	<p style="text-align: center;">To hear on IAs</p> <ol style="list-style-type: none"> 1. O.S.875/2018 2. O.S.391/2011 3. O.S.860/2012 4.O.S. 1921/2014 5. O.S.1372/2009 6. O.S.645/2018
<p style="text-align: center;">Evidence</p>	<p style="text-align: center;">Evidence</p>
<ol style="list-style-type: none"> 1. O.S.633/2015 2.O.S.835/2014 3.O.S.2002/2014 	

IV ASCJ 09.11.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
09.11.2020**

Morning S/ession 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. MA.64/2020 2. O.S.1735/2017 3. O.S. 401/2014 4. O.S.316/2011 5. O.S.2301/2011	To hear on IAs 1. O.S.68/2019 2. O.S.312/2014 3. O.S.1611/2012 4.O.S. 166/2016 5. O.S.879/2015
Evidence	Evidence
1. O.S.1199/2012 2.O.S.1093/2010 3.O.S.682/2010 4. O.S.698/2014	

IV ASCJ 07.11.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
07.11.2020**

Morning S/ession 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 1495/2011 2. O.S.404/2011 3. O.S. 441/2011 4. O.S.874/2008 5. O.S.253/2011 6. O.S.1794/2019 7. O.S.186/2013	
Evidence	Evidence
1. O.S.1731/2017 2.O.S.1000/2019 3.O.S.324/2011 4. O.S.944/2008 5. O.S.819/2018	

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
06.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 806/2012 2. O.S.372/2014 3. O.S. 733/2013 4. O.S.713/2014 5. O.S.583/2018 6. O.S. 570/2015	1. O.S. 787/2020 2. O.S.1735/2017 3. O.S. 1038/2012 4. O.S.465/2018 5. O.S. 677/2020
Evidence	Evidence
1. O.S.2843/2005 2.O.S.424/2014	

IV ASCJ **05.11.2020**
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
05.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 252/2004 2. O.S.387/2011 3. O.S. 1504/2013 4. O.S.1602/2013 5. O.S.124/2011	To hear on IAs
Evidence	Evidence
1. O.S.1358/2012 2.O.S.1253/2013 3.O.S.633/2015 4.O.S.411/2013 5.O.S.2581/2007 6. O.S.253/2011 7. O.S.674/2010	

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
04.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 312/2014 2. O.S.473/2010 3. O.S. 302/2016 4. O.S.81/2014 5. O.S.401/2014	To hear on IAs 1. O.S.1170/2010 2.O.S.706/2010 3.O.S.301/2016 4.O.S.1647/2017 5.O.S.918/2020
Evidence	Evidence
1.O.S.746/2012 2.O.S.1311/2009 3.O.S.501/2011 4. O.S.571/2010	

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
03.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 519/2011 2. O.S.748/2017 3. O.S. 875/2012 4. O.S.355/2013 5. O.S.1017/2010 6. O.S.48/2013	To hear on IAs 1.O.S.879/2015 2.O.S.1735/2017
Evidence	Evidence
1.O.S.1088/2017 2.O.S.1647/2017 3.O.S.17/2020 4. O.S.1811/2013	

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IV ASCJ 02.11.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
02.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 570/2015	1.O.S.437/2010
2. O.S.473/2010	2.O.S.454/2019
3. O.S. 2554/2007	3.O.S.1108/2020
4. O.S.303/2018	4. O.S.263/2016
5. O.S.377/2013	5.O.S.230/2011
6. O.S.1086/2020	6.O.S.1633/2017

Evidence	Evidence
1.O.S.404/2011 2.O.S.1038/2012 3.O.S.1741/2017 4. O.S.767/2013 5. O.S.391/2011	

IV ASCJ **29.10.2020**
 Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
 Bengaluru Rural District, Bengaluru,
 The following cases are posted on
 23.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 919/2019 2. O.S.313/2020 3. O.S. 78/2008	1.O.S.42/2008 2.O.S.157/2008 3.O.S.19/2011

4. O.S.835/2014 5. O.S.1602/2013 6. O.S.24/2013	4. O.S.327/2011 5.O.S.1811/2013 6.O.S.1769/2017
Evidence	Evidence
1.O.S.1068/2008 2.O.S.480/2008 3.O.S.1106/2014	

IV ASCJ 22.10.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
22.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments

<p style="text-align: center;">To hear on IAs</p> <p>1. O.S. 1372/2009 2. O.S.1533/2012 3. O.S. 441/2011 4. O.S.1429/2011 5. O.S.1763/2013 6. O.S.287/2014 7.O.S.218/2020 8.O.S.599/2008</p>	<p style="text-align: center;">To hear on IAs</p> <p>1.O.S.733/2013 2.O.S.575/2018 3.O.S.549/2011 4.O.S.1666/2013 5.O.S.186/2013 6.O.S.401/2014 7.O.S.1769/2017</p>
<p style="text-align: center;">Evidence</p>	<p style="text-align: center;">Evidence</p>
<p>1.O.S.819/2018 2.O.S.633/2015</p>	

IV ASCJ 21.10.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
21.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 684/2010 2. O.S.1072/2020 3. O.S. 1358/2012 4. O.S.874/2008 5. O.S.372/2014	To hear on IAs

IV ASCJ 20.10.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
20.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments

<p style="text-align: center;">To hear on IAs</p> <p>1. O.S. 1094/2008 2. O.S.682/2010 3. O.S. 223/2019 4. O.S.133/2011 5. O.S.794/2019 6. O.S.1030/2020 7. O.S.177/2008</p>	<p style="text-align: center;">To hear on IAs</p> <p>1.O.S.645/2018 2.O.S.355/2013 3.O.S.860/2012 4.O.S.879/2015 5.O.S.791/2015 6.O.S.361/2011</p>
<p style="text-align: center;">Evidence</p>	<p style="text-align: center;">Evidence</p>
<p>1. O.S. 254/2010 2. O.S.1093/2010 3. O.S.287/2014 4. O.S.797/2020</p>	

IV ASCJ **19.10.2020**
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
19.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 1151/2017 2. O.S.706/2010 3. O.S. 1570/2016 4. O.S.1633/2017 5. O.S.519/2011 6. O.S.599/2011 7. O.S.872/2019 8.O.S.1094/2008 9.O.S.218/2020 10.O.S.53/2011 11.O.S.684/2010	
Evidence	Evidence
1. O.S. 816/2012 2. O.S.316/2008 3. O.S.480/2010 4. O.S.1358/2012	

5.O.S.517/2011	
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IV ASCJ 17.10.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
17.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 369/2010 2. O.S.677/2020 3. O.S. 875/2012 4. O.S.1017/2010 5. O.S.176/2011 6. O.S.789/2018	To hear on IAs
Evidence	Evidence

1. O.S. 730/2008	
2. O.S.1006/2015	
3. O.S.253/2011	
4. O.S.404/2011	

IV ASCJ 16.10.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
16.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 819/2018	
2. O.S.748/2017	
3. O.S. 24/2013	
4. O.S.303/2018	
5. O.S.1611/2012	
6. O.S.287/2014	
7. O.S.874/2008	
Evidence	Evidence

1. O.S. 1068/2008 2. O.S.1088/2017	

IV ASCJ 15.10.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
15.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 1763/2013 2. O.S.1633/2017 3. O.S. 733/2013 4. O.S.1086/2012 5. O.S.879/2015 6. O.S.1094/2008 7.O.S.794/2012 8.O.S.682/2010	To hear on IAs
Evidence	Evidence

1. O.S. 767/2013 2. O.S.1634/2013 3. O.S. 501/2011	
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IV ASCJ 14.10.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
14.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 2135/2014 2. O.S.645/2018 3. O.S. 253/2011 4. O.S.81/2014	To hear on IAs
Evidence	Evidence
1. O.S. 2843/2005 2. O.S.1106/2014 3. O.S. 1820/2019 4. O.S. 661/2012 5. O.S. 321/2018	

IV ASCJ 13.10.2020

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
13.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments

<p style="text-align: center;">To hear on IAs</p> <ol style="list-style-type: none"> 1. O.S. 316/2011 2. O.S.1526/2012 3. O.S. 186/2013 4. O.S.791/2015 5. O.S. 707/2019 6. O.S. 1050/2019 7. O.S. 273/2010 8. O.S.177/2008 9. MC 233/2020 10. FDP 3/2011 	<p style="text-align: center;">To hear on IAs</p> <ol style="list-style-type: none"> 1. O.S. 1170/2010 2. O.S. 875/2012 3. O.S. 835/2014 4. O.S. 919/2019 5. O.S.17/2020 6. MA 26/2020 7. MA 36/2020
<p style="text-align: center;">Evidence</p>	<p style="text-align: center;">Evidence</p>
<ol style="list-style-type: none"> 1. O.S. 1311/2009 2. O.S.424/2014 3. O.S. 1000/2019 	

IV ASCJ 12.10.2020
Bengaluru Rural District, Bengaluru.

Evidence	Evidence
1. O.S. 1093/2010	
2. O.S. 501/2011	
3. O.S. 23/2013	
4. O.S.205/2013	
5. O.S.210/2016	

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
12.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments

Evidence	Evidence
1. O.S. 1093/2010 2. O.S. 501/2011 3. O.S. 23/2013 4. O.S.205/2013 5. O.S.210/2016	
To hear on IAs	To hear on IAs
1. O.S. 133/2011 2. Mis. 50/2020 3. O.S. 24/2013 4. O.S.1151/2017 5. O.S. 49/2014 6. O.S. 797/2020 7. O.S. 669/2020 8. MC. 233/2020	1. O.S. 864/2004 2. O.S. 78/2008 3. O.S. 757/2008 4. O.S. 96/2010 5. O.S.746/2012 6. O.S. 1656/2012 7. O.S. 81/2014 8. O.S.874/2014 9. O.S.1199/2012 10. O.S.356/2013 11. Ex.22/2010

IV ASCJ **10.10.2020**
Bengaluru Rural District, Bengaluru.

In the court of the IV Addl. Senior Civil Judge,

**Bengaluru Rural District, Bengaluru,
The following cases are posted on
09.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 2554/2007 2. O.S. 874/2008 3. FDP 16/2010 4. O.S. 230/2011 5. O.S. 586/2014 6. O.S. 303/2018 7. O.S. 619/2018 8. O.S. 358/2020 9. O.S. 520/2020 10. O.S.932/2020	To hear on IAs 1. O.S. 599/2008 2. O.S. 1094/2008 3. O.S. 1429/2011 4. O.S. 372/2014 5. O.S.874/2014 6. O.S. 713/2014 7. O.S. 645/2018

IV ASCJ **08.10.2020**
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,**

**The following cases are posted on
08.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 1068/2008 2. O.S. 1372/2009 3. O.S. 235/2010 4. O.S. 369/2010 5. O.S. 1526/2012 6. O.S. 689/2013 7. O.S. 374/2014 8. O.S. 1485/2018 9. O.S. 918/2020 10. MA 41/2020	To hear on IAs 1. O.S. 1393/2009 2. O.S. 706/2010 3. O.S. 199/2011 4. O.S. 1551/2012 5. O.S.733/2013 6. O.S. 24/2013 7. O.S. 1763/2013 8. O.S. 502/2019 9. O.S.908/2019 10. O.S. 2135/2014

IV ASCJ **07.10.2020**
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on**

07.10.2020

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 616/2003 2. O.S. 176/2011 3. O.S. 230/2011 4. O.S. 965/2014 5. O.S. 1999/2014 6. O.S. 301/2016 7. O.S. 303/2018 8. O.S. 596/2020 9. O.S. 810/2020 10. FDP 16/2020 11. Ex. 49/2014	To hear on IAs 1. O.S. 730/2008 2. O.S. 1431/2009 3. O.S. 629/2010 4. O.S. 660/2010 5. O.S.1017/2010 6. O.S. 549/2011 7. O.S. 355/2013 8. O.S. 473/2013 9. O.S.287/2014 10. O.S. 748/2017 11. O.S. 1633/2017 12. O.S.1666/2013

IV ASCJ **06.10.2020**
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
05.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 262/2008	1. O.S. 42/2008
2. FDP 16/2010	2. O.S. 794/2012
3. O.S. 1656/2012	3. O.S. 58/2013
4. O.S. 879/2015	4. O.S. 715/2013
5. O.S. 377/2016	5. FDP 02/2013
6. O.S. 1151/2017	6. O.S. 186/2016
7. O.S. 1074/2019	7. O.S. 302/2016
8. O.S. 1794/2019	8. O.S. 1526/2012
9. O.S. 810/2020	
10. MC 270/2019	
11. O.S. 965/2014	

IV ASCJ **03.10.2020**
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
03.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments 1. O.S. 2554/2007 2. O.S. 1666/2013	Arguments
To hear on IAs 1. O.S. 253/2011 2. O.S. 1086/2012 3. O.S. 2135/2014 4. O.S. 791/2015 5. O.S. 301/2016 6. O.S. 40/2018 7. MA. 41/2020	To hear on IAs 1. O.S. 1393/2009 2. O.S. 682/2010 3. O.S. 661/2012 4. O.S. 849/2013 5. O.S. 586/2014 6. O.S. 874/2014 7. O.S. 1106/2014 8. O.S. 313/2020

IV ASCJ 01.10.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
01.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 262/2008 2. O.S. 1372/2009 3. O.S. 1431/2009 4. O.S. 369/2010 5. O.S. 176/2011 6. O.S. 230/2011 7. O.S. 253/2011 8. O.S. 1086/2012 9. O.S. 2135/2014 10. O.S. 40/2018 11. MA 41/2020	To hear on IAs 1. O.S. 616/2003 2. O.S. 660/2010 3. O.S. 302/2011 4. O.S. 1429/2011 5. O.S. 1763/2013 6. O.S. 186/2013 7. O.S. 355/2013 8. O.S. 423/2013 7. O.S. 404/2013 9. O.S. 303/2018 10.O.S. 1794/2019

IV ASCJ 30.09.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
30.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 235/2010 2. O.S. 327/2011 3. O.S. 48/2013 4. O.S. 1999/2014 5. O.S. 2002/2014 6. O.S. 879/2015 7. O.S. 321/2018 8. P and SC 05/2020	1. O.S. 1266/2012 2. O.S. 473/2013 3. O.S. 791/2015 4. O.S. 1561/2013 5. O.S. 1504/2013 6. O.S. 1006/2015 7. O.S. 748/2017

IV ASCJ 29.09.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
29.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 79/1996	1. O.S. 1431/2009
2. O.S. 177/2008	2. O.S. 369/2010
3. O.S. 253/2011	3. O.S. 230/2011
4. O.S. 1495/2011	4. O.S. 1666/2013
5. O.S. 1086/2012	5. O.S. 46/2020
6. O.S. 1485/2018	
7. O.S. 704/2020	
8. O.S. 918/2020	
9. MA 41/2020	
10. M.C. 52/2020	
11. O.S. 789/2018	
12. MC 409/2019	
13. O.S. 904/2020	

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
28.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 79/1996	1. O.S. 660/2008
2. O.S. 1086/2010	2. O.S. 1372/2009
3. O.S. 1999/2014	3. O.S. 176/2011
4. O.S. 377/2016	4. O.S. 549/2011
5. O.S. 407/2018	5. O.S. 24/2013
6. O.S. 619/2018	6. O.S. 1653/2018
7. O.S. 707/2019	7. O.S. 223/2019
8. O.S. 704/2019	8. O.S. 904/2020
9. M.C. 156/2019	9. M.C. 343/2019
10. M.C. 409/2019	10. M.C. 212/2020
11. O.S. 49/2014	

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
24.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 79/1996 2. O.S. 2843/2005 3. O.S. 1151/2017 4. O.S. 619/2018 5. O.S. 911/2020 6. O.S. 1429/2011 7. O.S. 536/2013	To hear on IAs 1. O.S. 549/2011 2. O.S. 24/2013 3. O.S. 186/2013 4. O.S. 176/2011 5. O.S. 253/2011 6. O.S. 355/2013 7. O.S. 423/2013

7. O.S. 1763/2013	8. O.S. 2141/2014
8. O.S. 343/2013	9. O.S. 303/2018
9. M.C. 409/2019	10. O.S. 819/2018
10. M.A. 41/2020	11. O.S. 1794/2019
11. O.S. 1656/2012	12. O.S. 874/2014
	13. O.S. 1070/2009

IV ASCJ **23.09.2020**
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
23.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs

1. O.S. 327/2011	1. O.S. 616/2003
2. O.S. 1666/2013	2. O.S. 262/2008
3. O.S. 377/2016	3. O.S. 1070/2009
4. O.S. 321/2018	4. O.S. 660/2010
5. Ex. 49/2014	5. O.S. 302/2011
6. O.S. 918/2020	6. O.S. 879/2015
7. O.S. 484/2015	

IV ASCJ 22.09.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
22.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 79/1996	1. O.S. 2843/2005
2. O.S. 977/2009	2. O.S. 186/2013
3. O.S. 1086/2010	3. O.S. 549/2011
4. O.S. 133/2011	4. O.S. 355/2013
5. O.S. 253/2011	5. O.S. 423/2013
6. O.S. 1495/2011	6. O.S. 404/2013
7. O.S. 1086/2012	7. O.S. 2141/2014
8. O.S. 1565/2012	8. O.S. 1269/2014
9. O.S. 24/2013	9. O.S. 303/2018
10. O.S. 424/2014	10.FDP 10/2011
11. O.S. 484/2015	11.FDP 02/2016
12. O.S.1485/2018	12. O.S.794/2012

IV ASCJ 21.09.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
21.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
<p>To hear on IAs</p> <ol style="list-style-type: none"> 1. O.S. 473/2013 2. O.S. 1666/2013 3. O.S. 1151/2017 4. O.S. 321/2018 5. O.S. 1662/2018 6. O.S. 707/2019 7. O.S. 1417/2019 8. O.S. 1156/2019 9. O.S. 797/2020 10. M.C. 102/2020 	<p>To hear on IAs</p> <ol style="list-style-type: none"> 1. O.S. 1431/2009 2. O.S. 794/2012 3. O.S. 1999/2014 4. O.S. 2135/2014 5. O.S. 301/2016 6. O.S. 1794//2019 7. M.C. 343/2019 8. Ex. 63/2019

IV ASCJ **19.09.2020**
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on**

16.09.2020

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 794/2012 2. O.S. 1666/2013 3. O.S. 467/2014 4. O.S. 325/2016 5. O.S. 377/2016 6. Ex. 49/2014 7. O.S. 876/2020 8. O.S. 49/2020 9. O.S.1485/2018	To hear on IAs 1. O.S. 616/2003 2. O.S. 1070/2009 3. O.S. 235/2010 4. O.S. 660/2010 5. O.S. 253/2011 6. O.S. 302/2011 7. O.S. 1565/2012 8. O.S. 286/2013

IV ASCJ 15.09.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
15.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 262/2008 2. O.S. 327/2011 3. O.S. 424/2014 4. O.S. 1662/2018 5. M.A. 26/2020 6. O.S. 515/2020 7. O.S. 1151/2017	To hear on IAs 1. O.S. 636/2010 2. O.S. 1086/2012 3. O.S. 1666/2013 4. O.S. 473/2013 5. F.D.P 10/2011

IV ASCJ 14.09.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
14.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 79/1996	1. O.S. 1922/2014
2. O.S. 33/2003	2. O.S. 1151/2017
3. O.S. 977/2009	3. O.S. 1696/2019
4. O.S. 1495/2011	4. O.S. 763/2020
5. M.A. 26/2010	5. O.S. 763/2020
6. Mis. 50/2020	6. O.S. 764/2020
7. O.S. 876/2020	7. O.S. 883/2020
8. O.S. 1086/2010	8. M.C. 198/2020

IV ASCJ 11.09.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
10.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 79/1996	1. O.S. 987/2009
2. O.S. 262/2008	2. O.S. 636/2010
3. O.S.1082/2010	3. O.S. 1022/2012
4. O.S. 843/2012	4. O.S. 1656/2012
5. O.S. 794/2012	5. O.S. 60/2013
6. O.S. 374/2014	6. O.S. 390/2013
7. O.S. 474/2014	7. O.S. 726/2013
8. O.S. 1487/2019	8. O.S. 1763/2013
9. O.S. 1773/2019	9. O.S. 467/2014
10. Ex. 49/2014	10. O.S. 325/2016
	11. O.S. 11/2018

IV ASCJ 09.09.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
09.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 79/1996 2. O.S. 327/2011 3. O.S.1495/2011 4. O.S. 551/2020 5. O.S. 638/2020 6. M.A. 26/2020	1. O.S. 33/2003 2. O.S. 924/2008 3. O.S. 1666/2013 4. O.S. 2019/2014 5. O.S. 523/2014 6. O.S. 515/2020

IV ASCJ 08.09.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
08.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 262/2008	1. O.S. 437/2010
2. O.S. 977/2009	2. O.S. 473/2010
3. O.S.1082/2010	3. O.S. 1086/2012
4. O.S. 327/2011	4. O.S. 377/2013
5. O.S. 826/2020	5. O.S. 374/2014
6. O.S. 833/2020	6. O.S. 1921/2014

IV ASCJ 07.09.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
07.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments 1. O.S. 549/2011	Arguments
To hear on IAs 1. O.S.819/2018 2. O.S.819/2020 3. O.S.833/2020 4. Ex. 49/2014	To hear on IAs 1. O.S.1495/2011 2. O.S.794/2012 3. O.S.843/2012 4. O.S.325/2016

IV ASCJ 05.09.2020
Bengaluru Rural District, Bengaluru.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
05.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments O.S. 435/2013
To hear on IAs	To hear on IAs

1. O.S.977/2009	
2. O.S.328/2020	1. O.S.262/2008
3. O.S.551/2020	2. O.S.924/2008
4. O.S.826/2020	3. O.S.1020/2012
5. Ex.49/2014	4. O.S.1666/2013
6. M.A. 26/2020	5. O.S. 2919/2014

IV ASCJ 04.09.2020
Bengaluru Rural District, Bengaluru.

In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
06-06-2020

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments	

1. O.S. 480/2013	
To hear on IAs	To hear on IAs

In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
09-06-2020

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments	
1. O.S. 480/2013	
To hear on IAs	To hear on IAs
1.O.S.338/2008	1. O.S.879/2015
2.O.S.1002/2009	2. O.S. 437/2012
3.O.S.208/2011	3. O.S.180/2018

4.O.S.316/2011	4. O.S.819/2018
5.F.D.P 34/2012	5. O.S.1773/2019
6.O.S.368/2013	6. O.S.1369/2015
7.O.S.377/2013	7. O.S. 1756/2015
8.O.S.390/2013	8. O.S. 374/2014
9.O.S.2019/2014	9. O.S. 539/2020
10.Ex. 99/2010	

IV ASCJ 08.06.2020
Bengaluru Rural District, Bengaluru

In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
11.06.2020

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1. O.S. 480/2013	
To hear on IAs 1.O.S.338/2008 2.O.S.1002/2009 3.O.S.208/2011 4.O.S.316/2011 5.F.D.P 34/2012	To hear on IAs 1. O.S.879/2015 2. O.S. 437/2010 3. O.S.180/2018 4. O.S.819/2018

6.O.S.368/2013	5. O.S.1773/2019
7.O.S.377/2013	6. O.S.1369/2015
8.O.S.390/2013	7. O.S. 1756/2015
9. Ex. 99/2010	8. O.S. 374/2014
10. R.A. 15/2017	9. O.S.339/2016

IV ASCJ 10.06.2020
Bengaluru Rural District, Bengaluru

In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
16.06.2020

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments	
1. O.S. 480/2013	
To hear on IAs	To hear on IAs
1.O.S.338/2008	1. O.S.374/2014
2.O.S.1002/2009	2. O.S. 339/2016
3.O.S.208/2011	3. O.S.977/2009
4.O.S.368/2013	4. O.S.76/2019
5. O.S.377/2013	5. O.S.390/2013
6.O.S.368/2013	

7. Ex. 99/2010	6. Mis.160/2019
8. O.S.879/2015	7. O.S. 616/2002
9. O.S.180/2018	8. O.S. 1677/2013
10. O.S.1773/2019	9. O.S.141/2012

Date : 15.06.2020
Place :Bengaluru.

IV Addl. Senior Civil Judge
Bangaluru Rural District,
Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 18.11.2020

<u>Morning Session</u>			<u>After Noon Session</u>		
Case No.		Stage	Case No.		Stage
1	OS. 1991/2008	Hearing	1	OS. 59/2012	Hearing
2	OS. 2379/2006	Evidence	2	OS. 954/2015	Hearing
3	OS. 1337/2008	Evidence	3	OS. 304/2016	Hearing
4	OS. 1366/2008	Evidence	4	OS. 1530/2016	Hearing
5	OS. 1558/2008	Evidence	5	OS. 1204/2020	Hearing
6	OS. 19/2012	Evidence	6	OS. 1216/2007	Arguments
7	OS. 213/2013	Evidence	7	OS. 2347/2007	Arguments
8	OS. 917/2013	Evidence	8	OS. 141/2008	Arguments
9	OS. 387/2015	Evidence	9	OS. 977/2011	Arguments
10	OS. 537/2015	Evidence	10	OS. 622/2013	Pre conciliation for E-Lok Adalath
11	OS. 703/2015	Evidence	11	OS. 1662/2013	Pre conciliation for E-Lok Adalath
12	OS. 1533/2013	Hearing on IA			
13	OS. 458/2015	Hearing on IA			
14	OS. 260/2016	Hearing on IA			
15	OS. 618/2020	Hearing on IA			

D. H. e.
17/11/2020

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 1081/2020 (SUMMONS) IA/1/2020 IA/2/2020		RAMASWAMY REDDY Vs RAMESH R	C E SHANKAR
AWAIT SUMMON/NOTICE				
2	O.S. 1035/2007 (SUMMONS) IA/1/2007		BYRE GOWDA Vs RAMANJANPPA DEAD BY HIS LRS.	SRI.N.S.SHESHADRI
3	O.S. 693/2020 (NOTICE) IA/1/2020		NARENDRA BABU Vs ANANDAMMA	N SRIDHARA
4	O.S. 1249/2006 (HEARING)		MUNIYAPPA REDDY Vs SAMPANGIRAMAIAH	G.NARAYANA RAO MPS
5	O.S. 2253/2006 (HEARING)		GOVINDAPPA Vs NARAYANAPPA	G.R.VENKATESH SV
CROSS EXAMINATION OF DW				
6	O.S. 1304/2006 (EVIDENCE.) IA/1/2006		VAJRAMMA Vs VAJRAPPA	S.VEMAREDDY GPA
CROSS EXAMINATION OF PW				
7	O.S. 1457/2006 (EVIDENCE.) IA/1/2006		GOWRAMMA Vs S VENKATASUBBAIAH	B.S.VENKATESH P AND P ADVOCATE
FURTHER EVIDENCE FOR PLNTF				
8	O.S. 159/2007 (EVIDENCE.) IA/1/2007		K P VENKATARAMANAPPA Vs S BHARATHI	RAM MOHAN AND ASSOCIATES KNM
9	O.S. 491/2007 (EVIDENCE.) IA/1/2007		GHAIBU Vs MUNIRAJAPPA	T.V. TAJPEER
PLNTF EVIDENCE				
10	O.S. 651/2007 (EVIDENCE.) IA/1/2007		PUTTAMMA REP BY SUMITHRA Vs PUTTAGOWRAMMA	K. ABHINAIVA ANAND LAKSHMINARAYANA
11	O.S. 752/1995 (ARGUMENTS.)		SUSHEELAMMA Vs PILLANNA	N.NAGARAJA VVM
12	O.S. 1261/2006 (ARGUMENTS.) IA/1/2006		B VISHNU PRASAD Vs M BALASUNDRAM	MS ESSKAY ASSOCIATES
3:00 P.M - 4:00 P.M				
13	O.S. 27/2007 (HEARING) IA/1/2007		PRAVEEN RAJENDRAN Vs S VENUGOPAL	MALATESHA BABU.G.P.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1008/2007 (HEARING) IA/1/2007		CHINNA AMMAIAH @ GOWRAMMA Vs CHIKKAMUNIYAMMA	G.V. JAGADEESH EXPARTE
15	O.S. 2495/2007 (HEARING) IA/1/2007		MUNITHAYAMMA Vs KEMPAMMA	M.S.SHIVAKUMAR T.SHESHAGIR RAO
16	O.S. 1128/2009 (HEARING) IA/1/2009		LAKSHMAMMA Vs LRS.MUNISHAMAPPA @ MUNISH	SRINIVAS.N
17	O.S. 1149/2009 (HEARING) IA/1/2009 IA/2/2009		RAMAMMA Vs LAKSHMAMMA	G.R.LAKSHMIPATHI REDDY G.JEERA PRAKASH
18	O.S. 1612/2014 (HEARING) IA/1/2014		Srinivasa V Vs Munigangamma	
19	O.S. 1046/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		MEENA J Vs RAMESH G	S DINESH
20	O.S. 2276/2007 (A.D.R) IA/1/2007		RATHNAMMA Vs MUNIRAJU	
21	O.S. 957/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007 IA/3/2007		N VASANTHAPPA Vs AMMAYAMMA	H.V. RAJARAM V.VISHWANATH
22	O.S. 1184/2007 (ARGUMENTS.) IA/1/2007		G RADHA Vs LAKSHMINARAYAN	B.R.VISWANATH P.MANJUNATH
23	O.S. 1197/2020 (ORDERS.) IA/1/2020 IA/2/2020		Hemakka alias Hemavathi Vs Yashodamma	Vivek S
24	M.A. 74/2020 (ORDERS.) IA/1/2020		MUTTURAYAPPA Vs RAMAIAH B	S AND S ASSOCIATES
Cases listed below are adjourned due to Covid 19				
25	O.S. 1016/2005 (SUMMONS) IA/1/2005	21-11-2020	JOSEPH GEORGE Vs CHOWRAJ	VENKATESH K V SRI.M.A.K
26	O.S. 973/2006 (SUMMONS) IA/1/2006	21-11-2020	K M ANNAIAHAPPA Vs ACHAMMA	SRINIVAS GM

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 2169/2006 (SUMMONS) IA/1/2006 IA/2/2006	21-11-2020	SUNITHA Vs L LINGARAJU	K.K.VASANTH
28	O.S. 2395/2006 (SUMMONS) IA/1/2006	21-11-2020	K LOKANATHA RAJU Vs HANUMANTHA REDDY	S.MEENAKSHI
29	O.S. 2533/2006 (SUMMONS) IA/1/2006	21-11-2020	J PUTTAMARI Vs MUTTAMMA @ SELVA MARY	G.VARADARAJA THIRUMALE
30	O.S. 2586/2006 (SUMMONS) IA/1/2006	21-11-2020	MS ADARSH DEVELOPERS REP BY BM.KARUNESH Vs MS NAVRAS READ ESTATE HOLDINGS	MS CHALAPATHY and SRINIVAS LCA FOR D1 TO 3
31	O.S. 1110/2009 (SUMMONS) IA/1/2009	21-11-2020	I. CHOWRAJ Vs IRUDA MARRY @ RAJANI	B.V.ACHAR
32	O.S. 384/2009 (EVIDENCE.) IA/1/2009	21-11-2020	GANGAMMA Vs BYRALINGAPPA	
33	O.S. 543/2009 (EVIDENCE.) IA/1/2009 IA/2/2009	21-11-2020	PATTALLAPPA Vs B VENKATESHAPPA	K.VARAPRASAD
34	O.S. 829/2009 (EVIDENCE.) IA/1/2009	21-11-2020	NARAYANAMMA Vs BASANNA	V.MANJUNATH D1 TO 3- SRI.P.M.SIDDAMALLAPPA
35	O.S. 1253/2009 (EVIDENCE.) IA/1/2009	21-11-2020	C VIJAYA Vs H MARIYAPPA	M.K.RAMESH GOWDA SRI.Y.R.S
36	O.S. 1348/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	21-11-2020	Venkatalakshmi.K Vs Ramachandraiah.G.R	H.R.Jayashekara Reddy
37	O.S. 1018/2006 (OBJECTIONs) IA/1/2006 IA/2/2006	21-11-2020	M ANIL KUMAR Vs SIDDA REDDY	
38	O.S. 264/2014 (A.D.R) IA/1/2014	20-01-2021	Rukminiyamma A Vs Shanthamma	K S Mallikarjuna Reddy
39	O.S. 637/2014 (ISSUES.) IA/1/2014 IA/2/2014	20-01-2021	Papamma Vs Venkateshappa	H M Anand Kumar
40	O.S. 117/2007 (SUMMONS) IA/1/2007 IA/2/2007	03-02-2021	YOGESH Vs S JAYARAM	G.S. PATIL

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	M.A. 69/2012 (SUMMONS) IA/1/2012 (O.S./0000647/2012)	03-02-2021	Raja Reddy Vs Harry Robert	VIJAYAKUMAR
42	M.A. 70/2012 (SUMMONS) IA/1/2012 (O.S./0000649/2012)	03-02-2021	Raja Reddy Vs Nagarathinas	VIJAYAKUMAR
43	M.A. 71/2012 (SUMMONS) IA/1/2012 (O.S./0000645/2012)	03-02-2021	Raja Reddy Vs Niraj	VIJAYAKUMAR
44	O.S. 68/2009 (NOTICE)	06-02-2021	N C PATEL Vs M MADHUSUDHAN REDDY	GDA
45	O.S. 58/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	09-02-2021	Manjula K Vs Gowramma	Anupama M V
46	O.S. 1297/2014 (EVIDENCE.) IA/1/2014	09-02-2021	Muniraju C G Vs Kempamma	Ravi Kumar
47	O.S. 1728/2016 (EVIDENCE.) IA/1/2016	09-02-2021	Leelavathi Vs Rama Iyengar	SIDDHARTH B.MUCHANDI
48	O.S. 1761/2016 (EVIDENCE.) IA/1/2016	09-02-2021	Veerakumar P Vs M/s Aaryan Estates, Rep. by its Managing Director Smt. Aayasha Amman	K R Bharadwaj
49	O.S. 228/2017 (EVIDENCE.) IA/1/2017	09-02-2021	Girija Alias Girijamma Vs Byanna	G Vinay
50	O.S. 781/2017 (EVIDENCE.) IA/1/2017	09-02-2021	Mirja Ahamed Ali Baig Vs Nayaz Baig	
51	O.S. 477/2014 (SUMMONS) IA/1/2014	17-02-2021	Krishnappa A Vs Muniyamma	Uthnur Narayana Reddy
52	O.S. 511/2014 (SUMMONS) IA/1/2014	17-02-2021	Papamma Vs Thimmakka	Rashed
53	O.S. 872/2014 (SUMMONS) IA/1/2014	17-02-2021	Ramakka Vs Yellamma	
54	O.S. 954/2014 (SUMMONS) IA/1/2014	17-02-2021	Krishnappa Vs Ashwathappa	Govinda Gowda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	O.S. 1978/2015 (SUMMONS) IA/1/2015	17-02-2021	Ramaa Vs Shanthamma	L. SUBRAMANI
56	O.S. 367/2017 (SUMMONS) IA/1/2017	17-02-2021	Balasubramanya Vs Venkata Subbaiah	Ramachandra R N
57	O.S. 546/2017 (SUMMONS) IA/1/2017 IA/2/2017	17-02-2021	Jayameri Vs The Principal Secretary, Revenue Department	K Suresh Desai
58	O.S. 632/2017 (SUMMONS) IA/1/2017	17-02-2021	Kaveri Grameena Bank Rajankunte Branch Vs Narasimhareddy Y	R V
59	O.S. 704/2017 (SUMMONS) IA/1/2017	17-02-2021	Munirathnamma Vs Krishnappa	K R P
60	O.S. 1067/2020 (SUMMONS) IA/1/2020 IA/2/2020	17-02-2021	CHANDRA SHEKAR Vs MUNI RATHNAMMA	ARUN KUMAR S